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* IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 1716/2023 CM APPL. 6527/2023 CM APPL. 6528/2023 +CM APPL. 6905/2024

NAVEEN KUMAR

..... Petitioner

Through: versus

MUNCIPAL CORPORATION DELHI ADN ANR

..... Respondent

Ms. Puja Kalra, Standing Counsel Through: with Mr. Virendra Singh, Adv. for MCD. Ms. Urvi Mohan, Adv. for GNCTD.

Mr.N.K.Sahoo, Advocate.

- (36)
- W.P.(C) 1792/2023 CM APPL. 6824/2023 CM APPL. 6825/2023 CM +APPL. 20974/2023 **RAJ KUMAR**

..... Petitioner

Through: Mr.N.K.Sahoo, Advocate.

versus

MUNCIPAL CORPORATION DELHI AND ORS.

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel with Mr. Virendra Singh, Adv. for MCD. Ms. Urvi Mohan. Adv. for GNCTD. Mr. Mohd. Irshad, ASC GNCTD with Ms. Nasreen, Mr. Kunal Raj and Mr. Shailesh Chouhan, Advs. for R-3.

(37)

W.P.(C) 1781/2023 CM APPL. 6790/2023 CM APPL. 6791/2023 CM +APPL. 17642/2023 VICKY AND ANR

..... Petitioner

Through: Mr.N.K.Sahoo, Advocate.

versus

MUNCIPAL CORPORATION DELHI AND ANR

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel

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with Mr. Virendra Singh, Adv. for MCD.

Ms. Urvi Mohan, Adv. for GNCTD. Mr.Raghvendra Upadhyay, Panel Counsel, Ms.Purnima Jain, Mr.Vaibhav Tripathi, Advocates for R3/SHO.

(38)

+ W.P.(C) 2174/2023 CM APPL. 8266/2023 CM APPL. 8267/2023 CM APPL. 21474/2023

KULDEEP SINGH

..... Petitioner

Through: versus

MCD AND ANR.

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel with Mr. Virendra Singh, Adv. for MCD.
Mr. Divyam Nandrajog, Panel Counsel GNCTD with Mr. Jatin Dua,

Mr.N.K.Sahoo, Advocate.

(39)

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W.P.(C) 2256/2023 CM APPL. 8544/2023 CM APPL. 8545/2023 DINESH KUMAR Petitioner

Through: Mr.N.K.Sahoo, Advocate.

Adv. for R-3.

versus

MUNCIPAL CORPORATION DELHI

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel with Mr. Virendra Singh, Adv. for MCD. Mr. Divyam Nandrajog, Panel Counsel GNCTD with Mr. Jatin Dua, Adv. for R-3.

- (40)
- + W.P.(C) 3049/2023 CM APPL. 11832/2023 CM APPL. 11833/2023 DELHI HAWKERS WELFARE ASSOCIATION

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THROUGH ITS GENERAL SECRETARY Petitioner Through: Mr.N.K.Sahoo, Advocate. versus

MUNICIPAL CORPORATION OF DELHI & ORS.

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel with Mr. Virendra Singh, Adv. for MCD.
Mr. Ripu Daman Bhardwaj, CGSC with Ms. Kushagra Kumar, Adv. for UOI.
Mr. Divyam Nandrajog, Panel

Counsel GNCTD with Mr. Jatin Dua, Adv. for R-3, 4 and 5.

(41)

+ W.P.(C) 3503/2023 CM APPL. 13561/2023 MD. HASHIM ANSARI

..... Petitioner

Through: versus

MUNICIPAL CORPORATION OF DELHI & ORS.

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel with Mr. Virendra Singh, Adv. for MCD.

Mr.N.K.Sahoo, Advocate.

Mr. Divyam Nandrajog, Panel Counsel GNCTD with Mr. Jatin Dua, Adv. for R-2, 3 and 4.

(42)

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W.P.(C) 6100/2023 KARTAR@RAMKARTAR

..... Petitioner

Through: Mr.N.K.Sahoo, Advocate.

versus

MUNCIPAL CORPORATION DELHI AND ORS

..... Respondent

Through: Ms. Puja Kalra, Standing Counsel with Mr. Virendra Singh, Adv. for MCD.

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CORAM: HON'BLE MR. JUSTICE VIBHU BAKHRU HON'BLE MS. JUSTICE TARA VITASTA GANJU <u>O R D E R</u> 21.02.2024

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1. List on 01.04.2024.

VIBHU BAKHRU, J

FEBRUARY 21, 2024/r

TARA VITASTA GANJU, J

Click here to check corrigendum, if any